

CA 59/08

15/2/08

Hon. Mr. H. Kantkar, JJ.

App: Now for applicant
was after revision of list.

Resp: - Ld. Advocate for Mr. C.
Chaturvedi, submit, that
the claim of the applicant is
barred by limitation. For
hearing the applicant counsel
on maintainability of OA
on 14-3-08 finally.

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14/3/08

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Honble Sr Justice H. K. Kantkar, JJ.

App: - None

Res: - S. Pankaj Pr. Awasthi for S. A. K. Chaturvedi
appears for Petitioner no. 1.

List revised. No officers for the applicant
the OA is dismissed for non-prosecution.

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OK
Copy of order
dated 14-3-2008
Received
18-3-2008

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